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A7 - 90825 / 2018

THE HIGH COURT OF KERALA

Kochi : 682 031

Date : 11.02.2019

OFFICIAL MEMORANDUM

Sub:- High Court Establishment - Kerala High Court Employees' Welfare Fund Scheme - nomination of members of the Managing Committee - reg.

Ref:- High Court OM. No.A1-78417/2015 dated 26.09.2015.

On the expiry of term of office of the Managing Committee of the Kerala High Court Employees' Welfare Fund Scheme constituted as per the Official Memorandum cited, the Honourable the Chief Justice is pleased to nominate the following members of the High Court Service as members of the Managing Committee under clause 5(2)(ii) of the Kerala High Court Employees' Welfare Fund Scheme:-

1. Sri. Aravindakshan M.R., Assistant Registrar
2. Sri.C.M.Mathai, Section Officer (HG) / Court Officer (HG)
3. Smt.Preethy S., Section Officer (HG) / Court Officer (HG)
4. Sri.M.A.Snehajan, Section Officer / Court Officer
5. Sri.Remeshan N.K., Senior Grade Computer Assistant
6. Sri.K.Rajan, Lift Operator

Under Clause 5(2)(iii) of the Scheme, the following members of the High Court Service are nominated as members of the Managing Committee by the respective Associations noted against their names

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| 1. Sri.Venudasan V.S.,
Section Officer (HG) / Court Officer (HG) | } Kerala High Court Gazetted
Officers' Association |
| 2. Sri.C.Suresh,
Section Officer (HG) / Court Officer (HG) | |
| 3. Sri. Raphy Shahul,
Senior Grade Assistant | } Kerala High Court
Staff Association |
| 4. Sri. Jojo V.Philipose,
Assistant | |
| 5. Sri.Anil T.G.,
Selection Grade Computer Assistant | } Kerala High Court
Staff Federation |
| 6. Sri.Martin Joseph,
Selection Grade Computer Assistant | |
| 7. Sri.Sunil P.P.,
Court Keeper(HG) | } Kerala High Court Employees
Union |
| 8. Sri.A.Nisamudeen, Gardener | |

p.t.o.

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| 9. Sri.R.Reghunathan Pillai,
Chauffeur Grade I | } | Kerala High Court Chauffeurs'
Association |
| 10. Sri.E.K.Kunhikannan,
Chauffeur Grade I | | |
| 11. Smt.Bindu T.T.,
Private Secretary to Judge | } | Kerala High Court Private
Secretaries & Personal Assistant
to Judges Association |
| 12. Smt.Sijitha Sivasdas,
Private Secretary to Judge | | |
| 13. Smt.K.K.Safiya,
Senior Grade Typist-Copyist, | } | Kerala High Court
Typist Copyist Association |
| 14. Smt.Rajitha K.P.,
Typist-Copyist Grade I | | |
| 15. Smt.Smitha P.,
Assistant Section Officer | } | Samanwaya |
| 16. Sri.Robert Joy,
Assistant | | |

The Managing Committee of the Kerala High Court Employees' Welfare Fund Scheme is reconstituted accordingly.

(By Order)

(Signature)
K.Haripal
Registrar General

To

The Officers / persons concerned.
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court.
The Finance Officer, High Court.
The Assistant Registrars and Chief Librarian, High Court.
The Additional Public Relations Officer, High Court.
The Accounts Officer, High Court.
The PA to Chief Justice, High Court.
The Librarian, Kerala Judicial Academy, Athani.
The Security Officer High Court.
The Superintendent (Vehicles), High Court.
All Sections, High Court.
The Kerala Judicial Academy, Athani.
The Confidential Assistants to the Registrars & the Addl.Registrar (GA), High Court.
The Admn. Records Section, High Court
The File/Stock File.